

of the Commission for Agricultural Costs and Prices (CACP), the Government have raised the minimum support price of copra of Fair Average Quality (FAQ) from Rs. 1500/- per quintal for 1989 crop season to Rs. 1600/- per quintal for the 1990 Crop Season with effect from 20th February, 1990—marking an increase of Rs. 100/- per quintal.

(c) and (d). No, Sir. According to the latest available information the coconut prices have been ruling firm at all important market centres over the last four months.

(e) Does not arise.

Production of Soyabean

10285. SHRI YASHWANTRAO PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) the steps taken to promote soyabean production in Maharashtra; and

(b) the results achieved so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) A Centrally Sponsored National Oilseeds Development Project (NODP) is in operation in the state of Maharashtra for increasing the production of oilseeds including soyabean. Under this project, financial assistance is given to the State on various critical inputs like seed production, plant protection measures, improved farm implements, rhizobium culture, transfer of technology through demonstration etc. in order to induce the farmers to take up oilseeds cultivation including soybean on large scale.

(b) As a result of the implementation of National Oilseeds Development Project (NODP), there has been a significant increase in both area and production of soybean in the State as is evident from the following figures:—

<i>Year</i>	<i>Area ('000 ha.)</i>	<i>Production ('000 tonnes)</i>	<i>Yield Kq./ha.)</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1986-87	54.6	19.8	363
1987-88	76.7	24.6	321
1988-89	87.0	56.2	646
1989-90	126.9	100.1	789

[*Translation*]

Eve-Teasing in DTC Buses

10286. SHRI SURYA NARAYAN YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases registered for looting and eve-teasing in private buses operating under Delhi Transport Corporation during the last three years; and

(b) the number of persons punished so far and the number cases still pending in the courts?